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Title: Need to take suitable action on the demands of employees working in Regional Rural Banks.

SHRI SANTASRI CHATTERJEE (SERAMPORE): The Joint forum of Gramin Bank Unions have been agitating for a pretty long time to press for their demands viz.

.1 Implementation of Banking Pension Settlement, 1993 and 1994 in RRBs.

.2 Parity with Sponsor Banks in payment of all other allowances and benefits/service conditions also as per direction of Hon'ble Supreme Court.

.3 Continuance of compassionate appointment scheme 1982 in RRBs.

.4 Proper and uniform Manpower Planning, Recruitment and Promotion Policy in RRBs.

They have met Hon'ble Labour Minister and the Principal Secretary of the Department of Finance. Myself have also taken up the matter with the Labour and Finance Minister but it is a matter of deep regret that till date the Department of Finance is sitting tight over the issue. On 27th November the employees and officers of the Gramin Bank Unions staged a day long Dharna at Jantar Mantar, New Delhi to press their

demands.

I would request the Hon'ble Finance and Labour Minister to look into their genuine grievances and come forward to settle the demands in no time.